Telecom Regulatory Authority of India (TRAI)

TRAI Registers First Eight Digital Connectivity Rating Agencies to Boost In-Building Network Quality

New Delhi, August 29, 2025 – The Telecom Regulatory Authority of India (TRAI) has granted registrations to Eight applicants as Digital Connectivity Rating Agency (DCRA) under the 'Rating of Properties for Digital Connectivity Regulations, 2024'. Following Eight DCRAs are now authorized to assess and rate the digital connectivity under the provisions of the regulations:-

- 1. M/s Ardom Towergen Private Limited
- 2. M/s Crest Digitel Private Limited
- 3. M/s CTL Infocom Private Limited
- 4. M/s ESTEX Telecom Private Limited
- 5. M/s Frog Cellsat Limited
- 6. M/s Phistream Consulting Private Limited
- 7. M/s Shaurrya Teleservices Private Limited
- 8. M/s TUV SUD South Asia Private Limited

This registration is granted for a period of five years from the date of grant of registration i.e 27 August 2025, subject to the compliance of terms and conditions of the registration and regulations. The DCRA will conduct assessment of digital connectivity as per the methodology specified in the **Manual** for Rating of Properties for Digital Connectivity released on 13 August 2025.

Based on these assessments, DCRA will assign the 'Star Rating' to properties for their digital connectivity. These ratings will enable prospective buyers, tenants and businesses to make informed decisions on the basis of actual connectivity performance.

The more details about rating framework are available at https://trai.gov.in/dcra-portal.

For any query, please contact:-

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